(II) D'hulia (on Bombay—Gwalior ro'ite)—Nagpur—Raipur—Sam-Sa.nbalpur—Barakot—Bangriposi

A-46

(12) Gwalior—Shivpuri—Indore— D iulia—Bombay—Poona—Belgium—Chitradurga—Bangalore—Madras

A-47

POPULARISAION OF PAUSHTIK ATTA

- 72. SARDAR RAM SINGH: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:
- (a) whether it is a fact that Government have decided to prepare Paushtik atta evolved by the Central Food Technological Research Institute. Bangalore for being served to the famine striken people of Bihar:
- (b) whether Government have ensured that the formula evolved by the Institute is strictly adhered to in preparing the atta so this protein contents are in no way deteriorated;
- (c) the quantum of atta expected to be prepared for distribution; and
- (d) by when it will be actually available for distribution?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): (a): Yes, Sir, the Government have proposed to manufacture a composite flour known as blended flour for supply to drought affected areas of Bihar.

- (b) Yes, Sir.
- (c) It is proposed to make a beginning by producing flour to the extent of 25 tonnes per day for a period of six months.
- (d) The flour is expected to be available for distribution in Bihar by end of April.

HUNGARIAN ASSISTANCE FOR AGRICUL-TURE AND ANIMAL HUSBANDRY

73. SARDAR RAM SINGH: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) whether it is a fact that Hungary has recently agreed to render assistance to India in the fields of agriculture and animal husbandry; and
- (b) if so, the details of the assistance that has been negotiated upon?

THE MINISTER OF STATE THE MINISTRY OF FOOD AGRI-CULTURE, COMMUNITY DEVELOP-MENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) There has been no Agreement specifically for assistance in the field of agriculture and animal husbandry. But an Agreement for credit to the extent of 125 million Indian Rupees has been signed between the ernment of India and the Government of Hungarian People's Republic on the 15th of June 1966. This Agreement refers to possible Projects for igation and Animal Husbandry the utilisation of which is under consideration.

However apart from this Agreement the Government of Hungary has made a gift of one Floating Pump Staton (C.C.P. Value Rs. 6, 31, 461. This gift has been allotted to the Bihar State.

12 Noon

## PAPERS LAID ON THE TABLE

Annual Accounts (1965-66) of the Cochin Port Trust and Audit Report thereon

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): Sir, I beg to lay on the Table, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963, a copy of the Annual Accounts of the Cochin Port Trust for the year 1965-66 and the Audit Report thereon. (Placed in Library. See No. LT-105|67).